

Regarding Need for a centralized regulatory and supervisory mechanism for effective implementation of emergency medical care protocols in the country-Laid

SHRI DUSHYANT SINGH (JHALAWAR-BARAN): I like to draw the attention of the Government to the urgent need to prioritise and standardise emergency medical response across the country. Acute medical conditions and trauma can become fatal within minutes, making rapid intervention critical. While the Golden Hour has long guided emergency care, many nations now follow the Platinum Ten Minutes benchmark, requiring trained medical assistance to reach a victim within ten minutes. Timely diagnosis, airway management, bleeding control, and early resuscitation can prevent irreversible damage and significantly reduce mortality. While India has a mix of paramedic-led and doctor-led ambulance systems, the quality of emergency care varies sharply across States. The 108/102 service under the National Health Mission has demonstrated success, but private ambulance services remain largely unregulated, with disparities in equipment, staffing, and training. Issues like poor ambulance design, untrained drivers, and limited real-time communication systems further delay care. There is hence an urgent need for uniform national standards for Emergency Medical Technicians and a lead agency under the Central Government for regulating and overseeing implementation of emergency care protocols across all states and UTs.